

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE SHAJI P.CHALY

&

THE HONOURABLE MR.JUSTICE ASHOK MENON

TUESDAY, THE 5TH DAY OF MAY, 2020 / 15TH VAISAKHA, 1942

WPC TMP NO.326 OF 2020

PETITIONERS

DR. KAVITHA SEKHAR,
AGED 50 YEARS,
D/O RAJASHEKHARAN PILLAI
SASCO, 497/2,
MAMPILLYPARAMBU JN.,
PIPELINE ROAD, THOPPIL, EDAPPALLY,
ERNAKULAM DISTRICT, PIN-682024.

BY ADVS. SRI RENJITH B.MARAR
SMT.LAKSHMI N.KAIMAL
SRI.JOSEPH K.J
SRI.U.JAYAKRISHNAN
SMT.SURABHI SANTOSH

RESPONDENTS

1. UNION OF INDIA
REPRESENTED BY SECRETARY
MINISTRY OF LAW
SOUTH BLOCK, NEW DELHI - 110 001.
2. STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY
GOVERNMENT SECRETARIAT
THIRUVANANTHAPURAM
KERALA - 695 001.
3. THE SECRETARY ,
MINISTRY OF HOME AFFAIRS ,
SECRETARIAT , THIRUVANANTHAPURAM -695001.
4. THE NATIONAL COMMISSION FOR THE PROTECTION OF
CHILD RIGHTS
REPRESENTED BY ITS CHAIRMAN
5 TH FLOOR, CHANDERLOK BUILDING,
36 JANPATH, NEW DELHI-110091.

5. THE STATE COMMISSION FOR THE PROTECTION OF CHILD RIGHTS
REPRESENTED BY ITS SECRETARY
TC- 14/2036
VANROSS JUNCTION
NEAR BAKERY JUNCTION
UNIVERSITY P.O.
THIRUVANANTHAPURAM- 695 034.

BY SRI.SUVIN R.MENON, CGC FOR R1
SRI.BIMAL K NATH, GOVERNMENT PLEADER FOR R2 & R3

THIS WRIT PETITION TEP HAVING COME UP FOR ORDERS ON 05.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

SHAJI P.CHALY & ASHOK MENON, JJ.

WPC TMP No.326 of 2020

Dated this the 5th day of May, 2020

O R D E R

SHAJI P.CHALY, J.

Sri.Suvin R Menon, learned Central Government Counsel takes notice for Union of India (R1). Sri.Bimal K.Nath, learned Government Pleader, takes notice for State Government (R2 & R3). Issue urgent notice to respondent Nos.4 & 5.

Post after service of notice.

**SHAJI P.CHALY
JUDGE**

**ASHOK MENON
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS

- EXHIBIT P1: TRUE COPY OF ONE SUCH REPRESENTATION
PREFERRED BEFORE THE 4 TH RESPONDENT DATED 15.11.2017
- EXHIBIT P2: TRUE COPY OF THE ORDER DATED 08.01.2020
IN SUO MOTU WRIT PETITION (CRL).NO.1/2019 PASSED BY
SUPREME COURT OF INDIA.